

Per Tribunal (14) Date: 12/7
Applicant in person by name
Advocate / Respondent by Masurkar
Counsel. Due to heavy rain, matter
The matter adjourned to 17/7/00
for final hearing

Dy. Registrar

Per Tribunal (17) Date: 17/7/00
Applicant in person by name
Advocate / Respondent by Mr. Masurkar
Counsel. True on
The matter adjourned to 24/7/00
for final hearing

Dy. Registrar

Per Tribunal Date: 24/7/00
Applicant in person by name
Advocate / Respondent by Mr. Masurkar
Counsel. True on
The matter adjourned to 30/8/00
for final hearing

Dy. Registrar

(15) O.A. 113/1995 Dated 30.8.2000

None for the Applicants.

Shri Yelwe, present for Shri
V.S. Masurkar, Learned Counsel for
Respondents.

It is seen that a notice was issued to
the Counsel Shri Narayanan after the case
was taken out from sine die list.

Issue notice by Registered post to the
Applicant himself at his address noted at
page (1) of the O.A. for the next date of
hearing which is hereby fixed as 18.10.2000.

(S.L. Jain)
Member (J)

sj*

(B.N. Bahadur)
Member (A)

Notices issued to
Applicant/Respondents on

18/9/00

MS
26/9

1810-2000
 Date: 18/10/2000
 Per Tribunal
 Applicant in person by *none*
 Advocate / Respondent by *V.J. Masurkar*
 Council. *None* *VS*
 The matter adjourned to *19-10-2000*
 for *FM*
 Dy. Registrar
18/10

19-10-2000
 Shri H.T. Ameta for Shri
 V. Narayanan. for the applicant.
 Shri V.S. Masurkar for the
 respondents
 adjourned to 29-11-2000.
 B.O.

19/10
det
CF 19/10/2000

Per Tribunal Date: 29/11/2000
 Applicant in Person/by Shri V. Narayanan
 Advocate/Respondent by *Sh V.S. Masurkar*
 Council. *as per both Council's request*
 The matter adjourned to *07/02/2001*
 For *FM*

29/11
 Dy. Registrar
for

dt. 7/2/01
 order/Judgment despatched
 to Applicant respondent (s)
 on *26/2/01*
W

It can be presumed that the Applicant is not interested in pursuing the case. The O.A. is therefore dismissed for non-prosecution. No order as to costs.

Shri V.S. Masurkar
 present on behalf of Respondents.

P.S. Jain
 (S.L. Jain)
 M(J).
 OS*

B.N. Bahadur
 (B.N. Bahadur)
 M(A).